

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 354/2018
in
OA No. 30/2018

This the 30th day of November, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Devyani Khobragade, Age 43 years
D/o Sh. UttamKhobragade
R/o B-21, MEA Residential Complex
Chanakyapuri, New Delhi – 110021.

....Applicant

(By Advocate :Mr. Sachin Chauhan)

Versus

1. Sh. Vijay Keshav Gokhale
Foreign Secretary
Ministry of External Affairs
New Delhi.
2. Dr. Acquino Vimal
Join Secretary, CNV
Ministry of External Affairs
New Delhi

...Contemnors

(By Advocate : Mr. Rajeev Kumar)

ORDER (ORAL)

Mr. K.N. Shrivastava :

Mr. Sachin Chauhan, learned counsel for petitioner submits that the order of the Tribunal dated 22.03.2018 passed in OA No. 30/2018 has been complied with and, as such, this CP has become infructuous. Disposed of as such. Notices issued to the respondents stand discharged.

**(S.N. Terdal)
Member (J)**

/anjali/

**(K.N. Shrivastava)
Member (A)**